

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 118  
IA/125(AHM)2021  
in  
CP(IB)/332(AHM)2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

SVM Cera Pvt Ltd  
V/s  
Gokul Ceramic Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..22/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENTS:**

For the Applicant :  
For the IRP/RP : Mr. Kamil Lokhandwala, learned counsel  
For the Respondent :

**ORDER**

The matter stands adjourned to 17.08.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**